

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,
NEW DELHI

CAUSE LIST OF PRONOUNCEMENTS

FOR 28 January, 2026

Court Room No. Time- 10.30

(VC link for the Court Room is as given in the Constitution for the period)
Before SH. C.N. PRASAD, JUDICIAL MEMBER

AND

SH.BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1	4960/Del/2025	Ankit Madan Vs. ACIT	C	21.01.2026	JM
2	4961/Del/2025	Ankit Madan Vs. ACIT	C	21.01.2026	JM
3	4962/Del/2025	Ankit Madan Vs. ACIT	C	21.01.2026	JM
4	4963/Del/2025	Ankit Madan Vs. ACIT	C	21.01.2026	JM
5	4964/Del/2025	Ankit Madan Vs. ACIT	C	21.01.2026	JM
6	4965/Del/2025	Ankit Madan Vs. ACIT	C	21.01.2026	JM
7	2167/Del/2024	CIT Vs. Sh. Balaji Metal Tech	G	19.12.2025	JM

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NEW DELHI CAUSE LIST OF PRONOUNCEMENTS

FOR 28 January, 2026

Court Room No. Time- 10.30

(VC link for the Court Room is as given in the Constitution for the period)

Before SH. C.N. PRASAD , JUDICIAL MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1	8647/Del/2025	Ocean International Vs. ITO	SMC	15.01.2026	JM
2	8648/Del/2025	Ocean International Vs. ITO	SMC	15.01.2026	JM
3	8649/Del/2025	Ocean International Vs. ITO	SMC	15.01.2026	JM
4	8650/Del/2025	Ocean International Vs. ITO	SMC	15.01.2026	JM
5	8651/Del/2025	Ocean International Vs. ITO	SMC	15.01.2026	JM

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Asstt. Registrar

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, DELHI

CAUSE LIST OF PRONOUNCEMENTS

FOR 28th January, 2026 (Wednesday)

Court Room No. Time:- AM/PM

(VC link for the Court Room is as given in the Constitution for the period)

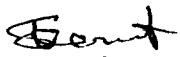
Before Ms. Madhumita Roy, Judicial Member

And

Shri Brajesh Kumar Singh, Accountant Member

PRONOUNCEMENTS							
Srl.	Appeal No.			Assessee	Bench	Date of Hearing	Author
1.	3958	Del	2025	RAJPUT MOHAMMADMUNTASIM TASHBIHUDDIN	G	08.01.2026	AM


Sr. P.S


Assistant Registrar

**CAUSE LIST OF
PRONOUNCEMENTS
FOR 28th January, 2026 (Wednesday)**

Court Room No. __ Time: - 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

**Shri M. Balaganesh, Accountant Member
And
Before Shri Sudhir Kumar, Judicial Member**

Srl No.	Appeal Number				Name of Party	Bench	Date of hearing	Author
1.	MA	67	DEL	2022	KAPIL MEHTA V PR. CIT CENTRAL DELHI	D	09.01.2026	JM

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INCOME TAX APPELLATE INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,

NEW DELHI

CAUSE LIST OF PRONOUNCEMENTS

FOR 28 January, 2026

Court Room No. Time- 10.30

(IVC link for the Court Room is as given in the Constitution for the period)

Before SH. C.N. PRASAD, JUDICIAL MEMBER

AND

SH.M. BALAGANESH, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1	5067/Del/2024	Jagmohan Singh Bedi Vs. ITO	C	13.01.2026	JM
2	5068/Del/2024	Jagmohan Singh Bedi Vs. ITO	C	13.01.2026	JM
3	5069/Del/2024	Jagmohan Singh Bedi Vs. ITO	C	13.01.2026	JM
4	3120/Del/2025	Express Freight Vs. DCIT	I	11.12.2025	JM
5	2565/Del/2025	NTF (India) Vs. Addl. CIT	B	03.12.2025	JM
6	2548/Del/2025	Mountain Vs. CIT (E)	B	02.12.2025	JM
7	380/Del/2022	Terveeni Vs. CIT	C	06.01.2026	JM
8	381/Del/2022	Terveeni Vs. CIT	C	06.01.2026	JM
9	382/Del/2022	Terveeni Vs. CIT	C	06.01.2026	JM
10	383/Del/2022	Terveeni Vs. CIT	C	06.01.2026	JM
11	384/Del/2022	Terveeni Vs. CIT	C	06.01.2026	JM
12	2720/Del/2025	ICRA Ltd. Vs. DCIT	B	03.12.2025	JM
13	2721/Del/2025	ICRA Ltd. Vs. DCIT	B	03.12.2025	JM
14	2722/Del/2025	ICRA Ltd. Vs. DCIT	B	03.12.2025	JM
15	2723/Del/2025	ICRA Ltd. Vs. DCIT	B	03.12.2025	JM
16	2890/Del/2025	DCIT Vs. ICRA	B	03.12.2025	JM
17	5848/Del/2024	Spectro Vs. AU ITD	I	06.01.2026	JM

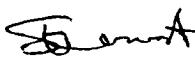
Asstt. Registrar

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DELHI BENCHES, DELHI
Cause List of Pronouncement
For 28.01.2026 (Wednesday)
Court Room No. , Time 10.30, AM
(VC link for the Court Room is as given in the Constitution for the period)

Before Shri Vikas Awasthy, Judicial Member
&
Shri Sanjay Awasthi, Accountant Member

SI No.	ITA NO.	Name of Assessee	Bench	Date of Hearing	Author
1	725/Del/2022	Modi-Mundipharma Beauty Products P. Ltd.,	I	15.01.2026	JM
2	672/Del/2021	Le Passage Tours and Travels India P. Ltd.	I	15.01.2026	JM
3	2701/Del/2017	Eberspaecher Suetrak Bus Climate Control Systems India P. Ltd.	I	15.01.2026	JM
4-5	1603 & 1604/Del/2015	Philip Morris Services India SARL	I	19.01.2026	JM
6-7	1767 & 1992/Del/2017	Consulting Engineering Services (India) P. Ltd	I	19.01.2026	JM
8	5268/Del/2014	JSW MG Motor India P. Ltd.	I	15.01.2026	JM


Assistant Registrar
 (Assistant Registrar)



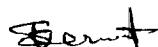
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
PRONOUNCEMENTS
FOR 28 JANUARY 2026 (WEDNESDAY)
COURT ROOM NO. 8 TIME: 10.30AM**

**Before Shri S Rifaur Rahman, Hon'ble Accountant Member
&
Shri Anubhav Sharma, Hon'ble Judicial Member**

Sr. No.	ITA	Assessee	Bench	Author	Date of Hearing
1-3	ITA Nos.463 to 465/Del/2022	Anu Nagpal Vs. ACIT	B	JM	20.11.2025
4-6	ITA Nos. 467, 523 & 524/Del/2022	Anuj Nagpal Vs. ACIT	B	JM	20.11.2025
7	ITA No.457/Del/2022	Abheek Nagpal Vs. ACIT	B	JM	20.11.2025




Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF PRONOUNCEMENT

FOR 28th January -2026 [Wednesday]

Court Room No. 6 Time: 10.30AM
(VC link for the Court Room is as given in the Constitution for the period)

Before Ms. Madhumita Roy, JM & Shri Naveen Chandra, AM

<u>Srl. No.</u>	<u>Appeal No.</u>				<u>Assessee</u>	<u>Bench</u>	<u>Date of Hearing</u>	<u>Author</u>
1 to 4	ITA	3580& 3640 3581 & 3605	Del	2025	<u>Shefali Bansal</u> <u>Surender Kumar Bansal</u>	G	20.01.2026	JM
5 to 12	ITA	4129 to 4136	Del	2025	<u>IL & FS Rail Ltd.</u>	G	19.01.2026	JM
13	ITA	5753	Del	2025	<u>Machining & Forging</u>	G	13.01.2026	JM

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Asstt. Registrar

INCOME TAX APPELLATE TRIBUNAL, NEW DELHI**CAUSE LIST OF PRONOUNCEMENTS****FOR 28th January, 2026 (Wednesday)****Court Room No. Time: - 10:30 AM****(VC link for the Court Room is as given in the Constitution for the period)****Before SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER****And SHRI MANISH AGARWAL, ACCOUNTANT MEMBER****PRONOUNCEMENTS**

Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA	4251	DEL	2024	Honda Access India Pvt. Ltd. Vs. Assessment Unit	H	22/01/2026	JM
2	ITA	4936	DEL	2024	Honda Trading Asia Company Ltd. Vs. DCIT	H	22/01/2026	JM
3	ITA	4316	DEL	2024	Jubilant Generics Ltd. Vs. Assessment Unit	H	22/01/2026	JM
4	ITA	4391	DEL	2024	TS Tech Sun India Pvt. Ltd. Vs. The ACIT	H	22/01/2026	JM
5	ITA	9713	DEL	2019	Indusctis (India) Pvt. Ltd.	H	22/01/2026	JM
6	ITA	3858	DEL	2024	Adidas India Marketing Pvt. Ltd. Vs. ACIT	H	22/01/2026	JM
7	ITA	7833	DEL	2017	Baxter India Pvt. Ltd.	H	21/01/2026	JM
8	ITA	1360	DEL	2022	Baxter India Pvt. Ltd.	H	21/01/2026	JM
9	ITA	1361	DEL	2022	Baxter India Pvt. Ltd.	H	21/01/2026	JM
10	ITA	4413	DEL	2024	Baxter India Pvt. Ltd.	H	21/01/2026	JM
11	ITA	3884	DEL	2024	Samsung Data Systems India Pvt. Ltd. Vs. ITO	H	22/01/2026	JM
12	ITA	2322	DEL	2022	Beumer India P. Ltd. Vs. the DCIT	H	22/01/2026	JM
13	ITA	1599	DEL	2023	Beumer India P. Ltd. Vs. the DCIT	H	22/01/2026	JM
14	ITA	4299	DEL	2024	Toyo Ink India Pvt. Ltd. Vs. The DCIT	H	22/01/2026	JM
15	ITA	1487	DEL	2022	Vivo Mobile India Pvt. Ltd. vs ACIT	H	19/01/2026	JM
16	ITA	1488	DEL	2022	Vivo Mobile India Pvt. Ltd. vs ACIT	H	21/01/2026	JM
17	ITA	4408	DEL	2024	Vivo Mobile India Pvt. Ltd. vs ACIT	H	21/01/2026	JM
18	ITA	6907	DEL	2014	Oracle India Pvt. Ltd. Vs. Addl. CIT	H	22/01/2026	JM
19	ITA	938	DEL	2016	Oracle India Pvt. Ltd. Vs. Addl. CIT	H	22/01/2026	JM
20	ITA	7015	DEL	2014	Oracle India Pvt. Ltd. Vs. Addl. CIT	H	22/01/2026	JM
21	ITA	4465	DEL	2024	Bentley Systems India Pvt. Ltd. Vs. DCIT	H	22/01/2026	JM
22	ITA	530	DEL	2022	MSD Pharmaceuticals (P.) Ltd. Vs. DCIT	H	19/01/2026	JM
23	ITA	2330	DEL	2022	MSD Pharmaceuticals (P.) Ltd. Vs. DCIT	H	22/01/2026	JM
24	ITA	4571	DEL	2024	MSD Pharmaceuticals (P.) Ltd. Vs. DCIT	H	22/01/2026	JM
25	ITA	548	DEL	2022	Eversub India Pvt. Ltd. Vs. DCIT	H	22/01/2026	JM
26	ITA	782	DEL	2022	Eversub India Pvt. Ltd. Vs. DCIT	H	22/01/2026	JM

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Assistant Registrar
ITAT, NEW DELHI

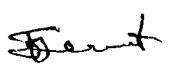
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**CAUSE LIST OF
PRONOUNCEMENT**
FOR 28-January-2026 (Wednesday)
Court Room No. Time: 03:00 PM

(VC link for the Court Room is as given in the Constitution for the period)

**BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND
SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

PRONOUNCEMENTS						
Sl. No.	Appeal Number		Assessee	Bench	Author	Date of hearing
1-5.	ITA Nos. & Stay Appl. No.	1939/Del/2022	CORTEVA AGRISCIENCE INDIA PVT. LTD.	I	AM	14.01.2026
6.		5939/Del/2024	PERSOLKELLY INDIA PRIVATE LTD.			
		525/Del/2022	SMART CUBE INDA PVT. LTD.			
		5602/Del/2024 With SA 650/Del/2025	OSG MINERALS PRIVATE LIMITED			
		1503/Del/2021	QUALCOMM INDIA PVT. LIMITED			
7-12.	ITA Nos.	853/Del/2016 959/Del/2016 2572/Del/2017 7371/Del/2019 8416/Del/2019 5488/Del/2024	VEETEE FINE FOODS LTD.	I	AM	13.01.2026


Assistant Registrar



INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,
NEW DELHI

**CAUSE LIST OF PRONOUNCEMENTS
FOR 28TH January, 2025 [WEDNESDAY]**

Court Room No.6 TIME : 10.30 AM

(VC link for the Court Room is as given in the constitution for the period)

**Before Shri S. Rifaur Rahman, Accountant Member and
Shri Anubhav Sharma, Judicial Member**

PRONOUNCEMENT LIST

Sl No	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA	5551	Del	2024	DCIT vs. M/s. Gulshan Polyols Limited	'B'	10.11.2025	AM
2	CO	47	Del	2025	M/s. Gulshan Polyols Limited vs. DCIT	'B'	10.11.2025	AM
3	ITA	2185	Del	2025	Sunrise F & B Restaurant Pvt. Ltd. vs. ACIT	'B'	12.11.2025	AM
4	ITA	2186	Del	2025				

**Before Shri S. Rifaur Rahman, Accountant Member and
Shri Sudhir Kumar, Judicial Member**

1	ITA	3502	Del	2025	Amolak Singh Bhatia vs. DCIT	'E'	25.11.2025	AM
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**Before Shri S. Rifaur Rahman, Accountant Member and
Shri Vimal Kumar, Judicial Member**

1	ITA	2743	Del	2024	ACIT vs. Singhania Alu Foil Containers Manufacturing Company	'G'	25.11.2025	AM
2	CO	105	Del	2024	Singhania Alu Foil Containers Manufacturing Company vs. ACIT	'G'	25.11.2025	AM
3	ITA	3657	Del	2025	Sunil Kumar Singh vs. ITO	'F'	19.01.2025	AM

Shri S. Rifaur Rahman
Assistant Registrar

27.01.2026

27/1/26

INCOME TAX APPELLATE INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,

NEW DELHI CAUSE LIST OF PRONOUNCEMENTS

FOR 28 January, 2026

Court Room No. Time- 10.30

(VC link for the Court Room is as given in the Constitution for the period)
Before SH. C.N. PRASAD, JUDICIAL MEMBER

AND

SH.S. RIFAUROHMAN, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1	Stay application No. 476/Del/2024	Kushan Q Tech Vs. DCIT	I	09.01.2026	JM

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Asstt. Registrar

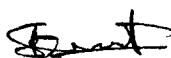
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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,

NEW DELHI
CAUSE LIST OF PRONOUNCEMENTS
FOR 28 January, 2026

Court Room No. Time- 10.30
(VC link for the Court Room is as given in the Constitution for the period)
Before SH. C.N. PRASAD, JUDICIAL MEMBER
AND
SH. AMITABH SHUKLA, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1	4740/Del/2025	DCIT Vs. Havells India Ltd.	I	18.12.2025	JM


Asstt. Registrar